

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1917
ANSWERED ON:05.08.2010
ALLOCATION OF NATURAL GAS
Reddy Shri Mekapati Rajamohan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government proposes to allot natural gas to Andhra Pradesh from RIL's KG Basin reserves for the proposed 2100 MW power station piped gas supply for towns and cities across the State and opening of more CNG stations; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): The Government of Andhra Pradesh has requested for allocation of 8 million standard cubic meters per day (mmscmd) natural gas for the proposed 2100 MW Combined Cycle Power Project at Nedunur Village in Karimanagar district of Andhra Pradesh. It has been decided that, subject to the availability of gas, necessary allocations from KG D6 fields will be made to projects in the pipeline, including inter alia this project, as and when such projects are ready to commence production. For supply of natural gas to domestic & transport sectors in Hyderabad & Vijayawada Geographical Areas (GAs) of Andhra Pradesh, 0.1 mmscmd of Administered Price Mechanism (APM) gas has been allocated to Bhagyanagar Gas Ltd. (BGL). In addition to this, BGL has also been allocated 0.1mmscmd & 0.047 mmscmd of KGD6 gas on firm basis for supply of natural gas to domestic & transport sectors in Hyderabad & Kakinada respectively.